BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 125/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

Name of the Company:

Shree Balaji Engineers

V/s.

Asia Motorworks Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. TIRTH NAXAK

Adw.

Pohi tioner

2. Raheel Patel

Advocate Respondent

<u>ORDER</u>

Learned Advocate Mr. Tirth Nayak present for Operational Creditor/ Petitioner. Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Respondent.

Proof of service filed.

Learned Advocate Mr. Raheel Patel i/b Nanavati Associates filed Vakalatnama for Respondent.

Respondent counsel requested time to file objection.

Respondent shall file its objection within one serving a copy in advance to petitioner.

List the matter on 22.11.2017 for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of November, 2017.